

ORDER SHEET

Q.A/MATRA/CP NO. 159 OF 2007 in OP-1204/06Applicant/s B.S. Chauhan Respds. Mr. Anuresh SinghAdvocate for Applicant/s Shri A. Srivastava Advocate for Respondent/s Shri A.K. Sinha

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
	<u>16-10-2008</u> Hon. Mr. Ashok S. Karanedi, J.M. Hon. Mrs. Manjulika Gautam, AM. Shri A. Srivastava, Counsel for the applicant submits that the applicant has filed a fresh Contempt petition, therefore he does not want to press this application and seeks permission to withdraw the same. Permission is granted. This application is dismissed as withdrawn. <u>Manjulika Gautam</u> (Manjulika Gautam) (Ashok S. Karanedi) Member (A) Member (B) <u>10</u>	